

In the National Company Law Tribunal, Jaipur

IA No. 12/JPR/2018

IA No.07/JPR/2018

IA No. 09/JPR/2018

IB NO. 65(PB)/2018

TA No. 73/2018

UNDER SECTION 7 OF IBC

In the matter of:

Piramal Enterprises Ltd.

..... Applicant/Petitioners

VS.

Synsystem Institute of Information Technology Pvt. Ltd.

....Respondent

Order delivered on 14.09.2018

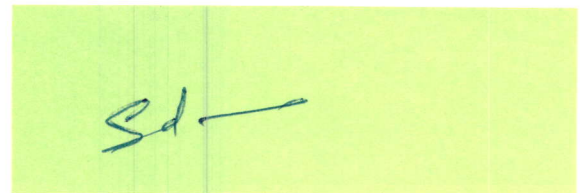
Coram: Shri R. Varadharajan, Member (Judicial)

For Petitioner (s) : Shashank Aggarwal, Adv.
Dushant Minocha for IRP

For Respondent(s) : Ajatshatru Mina, Adv.
Shashank Agarwal, Adv.

ORDER

Learned counsel for the parties are present. In relation to the application, it is represented by learned counsel for the applicant in IA No.12/JPR/2018 that an appeal filed is still pending before the Hon'ble NCLAT and that the next date of hearing is fixed on 28.09.2018. Post the matter on 05.10.2018.



**(R. Varadharajan)
Member (Judicial)**